Name of State	No. of Units	Amount outstanding as on 30.9.1991
Kamataka	1	17
Rajasthan	8	13
Uttar Pradesh	22	15
Delhi	11	19
West Bengal	23	824
Tamil Nadu	47	6

[Translation]

Export of Human skeletons and Hair

6046. SHRI DAU DAYAL JOSHI: Will the Minister of COMMERCE be pleased to state:

- (a) whether any case of illegal export of human skeletons and hair have been detected by the Government during the last three years;
 - (b) if so, the details thereof;
- (c) the action taken by the Government $\ \ \$ in this regard; and
 - (d) the details of the policy laid down in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Export of human hair is allowed freely. No instance of illegal export of human skeletons has come to the notice of the Government.

- (b) and (c). Do not arise.
- (d) There has been a total ban on export of human skeletons and parts thereof w.e.f.

19th August, 1985 and even the Pre-ban export commitments are not allowed to be honoured under any circumstances.

Export of human hair is allowed on decontrolled basis.

Pension to Ex-servicemen

6047. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of DEFENCE be pleased to state:

- (a) the number of ex-servicemen of various categories to be benefited from the recently announced scheme regarding pensions to ex-servicemen; and
- (b) the extra annual expenditure to be borne by the Government as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHIRLS, KRISHNA KUMAR): (a) and (b). The Scheme will benefit over 6 lakhs ex-Servicemen who retired before 1.1.86. About 7500 Sepoys who had retired on or bafter 1.1.86 with qualifying service of 15 to 17 years will also be benefited. The additional annual expenditure on this Scheme is estimated at Rs. 120